

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No.226 of 2019**

**IN THE MATTER OF:**

**Super Royal Holidays India Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Union of India**

**...Respondent**

**For Appellant:**

**Shri Anand S.M. Nuli and Shri Suraj Kaushik,  
Advocates**

**For Respondent:**

**Shri P.S. Singh, Sr. Panel Counsel for ROC,  
Karnataka**

**ORDER**

**10.01.2020** Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 22.01.2020.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V.P. Singh]  
Member (Technical)

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